

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1729
TO BE ANSWERED ON 30.07.2015

MANUAL SCAVENGING UNDER IAY

1729. SHRI NANDI YELLAIAH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the benefits of the Indira AwasYojana(IAY) have been extended to manual scavengers irrespective of their Below Poverty Line(BPL) criteria;
- (b) if so, the details thereof along with the benefits extended to them during each of the last three years and the current year, State/UT-wise; and
- (c) the other schemes/steps taken by the Government under rural development for the benefits of manual scavengers?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) : Yes, Madam. Under IAY, manual scavengers irrespective of the BPL Status are eligible for financial assistance w.e.f. 24th February, 2015.

(b) : A statement indicating Funds utilized and Houses sanctioned to manual scavengers under IAY during last year and current year State/UT-wise is given in the Annexure.

(c) : Ministry of Rural Development has undertaken placement linked skill development programme called Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) for rural poor youth in which manual scavengers upto age of 45 years are eligible to undertake skill development courses.

The Ministry also has undertaken a pilot project on Persons Engaged in Unhygienic Occupations (PEiHO) - Manual Scavenging. The objective of this project is to rehabilitate the persons and households engaged in unhygienic occupations. The project focuses on rehabilitation interventions comprising identification of persons engaged in manual scavenging, livelihood interventions, advocacy, sensitization and access to entitlements.

Manual scavengers covered under IAY in 2014-15

| S.No. | State | 2014-15 | | 2015-16 | |
|-------|-------------------|---------------------------------|--------------------------------|---------------------------------|--------------------------------|
| | | Funds utilised (Rs. in lakh) | Houses sanctioned (Nos.) | Funds utilised (Rs. in lakh) | Houses sanctioned (Nos.) |
| 3 | ASSAM | 142.08 | 536 | 0.90 | |
| 4 | BIHAR | 47.03 | 150 | | |
| 5 | CHATTISGARH | 4.20 | 12 | | |
| 7 | GUJARAT | 47.71 | 158 | 1.37 | |
| 8 | HARYANA | 1.45 | 4 | 0.21 | |
| 9 | HIMACHAL PRADESH | 0.00 | 14 | | |
| 10 | JAMMU AND KASHMIR | 0.00 | 1 | | |
| 11 | JHARKHAND | 11.43 | 4 | | |
| 13 | KERALA | 16.91 | 59 | 3.61 | |
| 14 | MADHYA PRADESH | 191.83 | 690 | | |
| 15 | MAHARASHTRA | 179.67 | 247 | | |
| 16 | MANIPUR | 5.10 | 23 | | |
| 20 | ORISSA | 337.32 | 801 | 39.68 | 636 |
| 22 | RAJASTHAN | 1.65 | 9 | 0.42 | |
| 24 | TAMIL NADU | 25.74 | 168 | | |
| 26 | TRIPURA | 85.22 | 264 | | |
| 27 | UTTAR PRADESH | 82.25 | 2677 | | |
| 29 | WEST BENGAL | 6.55 | 21 | 1.12 | |
| | Total | 538.73 | 5838 | 47.30 | 636 |

Progress as reported by States/UT.

Note: Information regarding manual scavengers is being captured on the MIS since 2014-15. Funds utilised is for houses sanctioned in the previous years, for which second/third instalments are paid to beneficiaries.